

[*Translation*]

Amount Invested in S.A.I.L.

2903. SHRI C.D. GAMIT: Will the Minister of STEEL, MINES AND COAL be pleased to state the total amount of money invested in the Steel Authority of India Limited?

THE MINISTER OF STATE IN THE

DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH): The gross investment made by Government in Steel Authority of India Limited as at the end of the financial year 1984-85 amounted to Rs. 6618.83 crores (provisional). The break-up is as follows:

(Rupees in crores)

	Equity Capital	Govt. Loans (Gross)	SDF Loans (Gross)	Total
—As on 31-3-84	3439.56	1565.22	952.90	5957.68
—Sanctioned during the year 1984-85	279.09	126.23*	255.83	661.15
<b>Total</b>	<b>3718.65</b>	<b>1691.45</b>	<b>1208.73</b>	<b>6618.83</b>
—Net outstanding at the end of the year 1984-85	3718.65	987.17	1208.83	5914.55

\*Includes non-plan loans of Rs. 55.48 crores sanctioned to IISCO through SAIL.

[*English*]

Seizure of Foreign Yarn Cloth from Knangi Factory in Ankleshwar

2904. SHRI C. D. GAMIT: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Customs officers have in the month of March, 1985 raided 'Khangi' factory (private factory) in Ankleshwar in Gujarat and seized foreign yarn cloth worth crores of rupees;

(b) if so, the details thereof and who owns this factory; and

(c) the details of the legal action being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b) the customs officers on 14th March, 1985 raided the factory premises of M/s. L.D. Textile industries Limited, Ankleshwar, in Gujarat. No foreign yarn cloth was seized but polyester staple fibre valued approximately Rs. 9 crores was seized. The management of this company is in the

hands of seven Directors headed by one Shri J.N. Mehra.

(c) The case is under investigation and appropriate action under the law will be taken after completion of the investigation.

**Shortfall in Production of Sugar**

2905. PROF. MANDHU DANDAVATE: Will be Minister of COMMERCE AND SUPPLY be pleased to state:

(a) whether there was a shortfall in the production of sugar during the last season;

(b) if so, the main causes for the shortfall;

(c) whether there is a proposal to import sugar; and

(d) if so, whether any country has offered to sell sugar to India at the International price?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA): (a) Production of sugar

to 1983-84 season was 59.16 lakh tonnes against 84.38 lakh tonnes in 1981-82 season and 82.32 lakh tonnes in 1982-83.

(b) The fall in production of sugar in 1983-84 season was due to lower production of Sugarcane on account of drought conditions in the southern States and late rains in the Northern region resulting in delayed maturity of sugarcane and reduction in the recovery.

(c) During 1984-85 a quantity of 4.94 lakh tonnes of sugar was imported. It is not possible to quantify the imports proposed during the current year as the sugar production is still going on.

(d) Import of sugar is canalised through the State Trading Corporation which conducts purchases and imports on the basis of global tenders.

**Black Money Transaction in the Sale  
of Flats by Builders in  
Bombay and Delhi**

2906. SHRI RAM BHAGAT PASWAN : Will the Minister of FINANCE be pleased to state :

(a) Whether Income Tax Department is introducing a series of steps to contain black money transactions in the sale of flats by builders in Bombay and Delhi; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARY) : (a) and (b). All possible measures to check circulation and prevent further proliferation of black money, including administrative, legislative and institutional are taken from time to time, after a constant review.

**Report of National Institute of  
Public Finance**

2907. SHRI RAM BHAGAT PASWAN : Will the Minister of FINANCE be pleased to state :

(a) whether the National Institute of Public Finance has submitted its report on textiles and plastics; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARY) : (a) Yes, Sir.

(b) The reports submitted are confidential in nature and it would not be in public interest to divulge the details of the reports.

**Loans by Nationalised Banks under  
Differential Rate of Interest  
Schemes in Bihar**

2908. SHRI RAM BHAGAT PASWAN : Will the Minister of FINANCE be pleased to state :

(a) the number of applications for loans at four per cent interest under the Differential Rate of Interest Scheme received during January, 1983 to January, 1984 by the branches of the various nationalised banks in Districts of Bihar under the 20-Point Programme;

(b) the number of loans sanctioned, rejected and under consideration, separately;

(c) the amount of loans actually disbursed by each bank; and

(d) the target fixed for 1984-85 under the above programme ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARY) : (a) to (c). The present data reporting system for the public sector banks under DRI Scheme does not yield the information in the manner asked for. However, a statement showing bank-wise position of number of accounts and amount outstanding in Bihar State under the DRI Scheme as on December, 1983 (Provisional) is given in the statement attached.

(d) Under the DRI Scheme, outstanding advances of public sector banks have to reach a minimum level of 1% of total advances outstanding at the end of the previous year. No State-wise targets have been prescribed,